NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON ___ 09.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 146/16

PETITION NUMBER

TP 180/17

NAME OF THE PETITIONER (S) :

PAUL RESORTS & HOTELS PVT. LTD.

NAME OF THE RESPONDENT (S):

UNDER SECTION

391-394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

SAJIP. JOHN Adescale for poline SPJ Cegul

Counsel for petitioner is present. He has filed 2 sets of copies. This is a transferred case from the Hon'ble High Court of Karnataka. Hence, notices are to be issued to OL, ROC and RD. Registry to issue notices to OL, ROC and RD.

Posted to 18.03.2017.

MEMBER (J)

MEIV. R (T)